

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : TCP/135/2016
Name of Petitioner : S.Swaminathan & Another
& -Vs-
Name of Respondent : Pentagon Switch Gear Pvt Ltd & 10 Ors
Section : Sec 397/398 of CA 1956

ORDER

Present: Ms. Poorthi, Ld. Counsel for Petitioner.
Ms. Srinidhi, Ld. Counsel for Respondent.

Mediation is stated to be going on between the parties.

List the Petition for the outcome of mediation / hearing on **15.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**